

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 15<sup>th</sup> February, 2016**  
**TIME:10.30 hrs. to 13.15 hrs.**

**LEARNED REGISTRAR, MR D N PATIL**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLETION OF PLEADINGS</b>				
1.	Original Application No. 15/2016(CZ)	Naisargik Paryavaran Avam Manav Hit Sanrakshan Samiti Vs. Union of India & Ors.	Mr. R.S.Verma, Appli.	
2.	Original Application No. 16/2016(CZ)	Naisargik Paryavaran Avam Manav Hit Sanrakshan Samiti Vs. Union of India & Ors.	Mr. R.S.Verma, Appli.	
3.	Original Application No. 27/2016(CZ)	Ashok Kumar Bhatnagar Vs. Hindustan Copper Limited & Ors.	Mr. Dharamveer Sharma, Adv.	
4.	Original Application No. 28/2016(CZ)	Jagannath Maane Vs. Union of India & 8 Ors.	Mr. Shekhar Sharma, Adv.	

**For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**